

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 37 of 2011 &  
I.A. No. 60 of 2011

**Dated: 15<sup>th</sup> July, 2011**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of:**

**Tamil Nadu Electricity Board**  
**Versus**

**....Appellant (s)**

**M/s Saheli Exports Pvt. Ltd. & Anr.**

**. ... Respondent (s)**

Counsel for the Appellant (s) : Ms. Swapna Seshadri for Mr. Mohammed Rafi  
Counsel for the Respondent (s) : Ms. Swapna Seshadri for R.1

**ORDER**

On behalf of the Appellant adjournment is sought.

Post the matter on **29.07.2011.**

**(V. J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

TS/KS